



**J&K HIGH COURT LEGAL SERVICES COMMITTEE,
SRINAGAR/JAMMU**

ORDER

In reference to J&K SLSA Letter No. SLSA/LS/62-IV/2017/8019-20 Dated 16.10.2017, the following Lawyers are appointed as Retainer Lawyers for J&K High Court Legal Services Committee, Jammu and Srinagar wing of the Hon'ble High Court, on the terms and conditions prescribed under the Jammu and Kashmir State Legal Services Authority (Free and Competent Legal Services) Regulations, 2010.

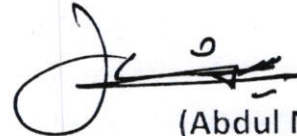
S. No.	High Court-Wing Srinagar	S. No.	High Court Wing Jammu.
01.	Mr. Faisal Qadri	01.	Mr. Meharban Singh
02.	Mr. Muzzafar Nabi Lone	02.	Mr. Deepak Singh Billowria.
03.	Ms. Insha Rashid.	03.	Mrs. Deepika Mahajan
04.	Ms. Syed Shabana Kousar.	04.	Mr. Adil Hussain Bhat
05.	Ms. Nazima Rasool.	05.	Ms. Heema Chowdhary

The appointment of the Retainer Lawyers will be subject to the following terms and conditions:-

01. The appointment shall be:-
 - i) For a period of two Years w.e.f. 20th Oct, 2017 which may be reviewed with the approval Hon'ble Executive Chairman, J&K SLSA.
 - ii) Subject to availability of funds/grants with the State Legal Services Authority.
 - iii) Subject to satisfactory performance of the duties and functions as a Retainer Lawyer.

02. The Retainer Lawyer will:-
 - i) Discharge the functions as such in accordance with the provisions of the Jammu & Kashmir State Legal Services Authority (Free and competent

- Legal Services) Regulations, 2010 and such other functions as may be assigned to him by the Authority or the committee as the case may be;
- ii) visit in the Legal Aid Clinics on rotation basis in accordance with the roster to be issued by the HCLSC; and
 - iii) be entitled to honorarium as per sub-regulation (9) of Regulation 8 of the Jammu and Kashmir State Legal Services Authority (Free and competent Legal Services) Regulations, 2010.



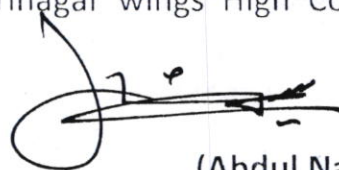
(Abdul Nasir)
Secretary
J&K HCLSC

No. 278-96/HCLSC/SGR/2017

Dated. 18.10.2017.

Copy to:-

01. Member Secretary, J&K State Legal Services Authority, Srinagar for information.
02. Secretary to Hon'ble Executive Chairman, J&K SLSA for kind information of His Lordship.
03. Secretary to Hon'ble Chairman, HCLSC for kind information of His Lordship.
04. President, Bar Association, Jammu and Srinagar Wings of High Court of J&K for information.
05. Incharge NIC, High Court of J&K Jammu and Srinagar wings for information with the request to upload on the High Court website.
06. Mr./Ms. _____ for information and compliance.
07. Incharge Front Office Jammu and Srinagar wings High Court of J&K, for information.



(Abdul Nasir)
Secretary
J&K HCLSC